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Calcutta, we are questioned by the MA Section as to why we should not travel via Guwahati which is the shortest route. So, the people here only know about saving Rs. 200 o<sub>r</sub> Rs. 300, and think in terms of money, but they do not know about the problems that we face and the time we take in travelling and inconveniences we face.

THE VICE-CHAIRMAN (SHRI BHAS KAR ANNAJI MASODKAR): Mr. Lotha, ha has taken note of it,

SHRI KHYOMO LOTHA; That is why I am raising this. And people in my State are very much agitated and Air passengers are complaining. So this direct flight should be restored immediately.

THE VICE-CHAIRMAN (SHRI BHAS-KAR ANNAJI MASODKAR); Shrimati Mira Das. please be brief.

## Demand for establishment of a refinery at Paradeep Port

SHRIMATI MEERA DAS (Orissa): Mr. Vice-Chairman, Sir, my Special Mention iS about the establishment of a refinery at the Paradeep port to help remove the regional imbalances.

Sir, the Government of India are considering establishment of new refineries to meet the acute shortage of refining <sup>a</sup>P<sup>a</sup>-city of about 37 million tonnes over the next decade. The area near about Paradeep Port in the Eastern region has excellent facilities for the location of a refinery. Paradeep Port has a higher depth than Haldia. It is not a tidal port and as such tankers can be berthed and unbearthed round the year. Night navigation facilities are also available at Paradeep port which is a distnet advantage over Haldia port. The port is very well served by rail and road communication network with airport facility at Bhubaneswar. The State Government would take steps to make available adequate land for the purpose of establishing a refinery at or near-about Paradeep port.

Sir, refineries have since been established in the two neighbouring States of West Bengal and Andhra Pradesh. Maharashtra and Gujarat also have such refineries. It is gathered that a refinery at Mangalore in Karnataka has also been approved Orissa is the only coastal State apart from the newly created State of Goa where such a project has not yet been set up. In his D.O. letter No. 1713 dated 13-7-1989, the Chief Secretary of Orissa took up the matter with the Secretary to Gov-rnment of India, Ministry of Petroleum and Natural Gas, for considering of this proposal. In reply, the Union Secretary for Petroleum and Natural Ga<sub>s</sub> in his D.O. letter No. 025023170|86-OR-I dated 25.8.1987 intimated that a working group constituted to formulate 8th Plan would make appropriate recommendation. Besides, the study report of IDC has been received and is under consideration. Recently Chief Minister has also impressed upon ths Planning Commission and the Ministry of Petroleum to give priortiy to Paradeep to set up the instant project. The claim of Paradeep will be kept in view in any such further decision.

Therefore, establishment of a refinery in Orissa needs urgent consideration. I would, therefore, request the Government of India, through you, to take up the matter urgent-ly and do the needful. Thank you.

Preservation of books under 'U.S India

Rupee Fund'
श्रीमती सरला माहेश्वरी (पश्चिमी
बंगाल): माननीय उपसभाध्यक्ष महोदय,
मैं ब्रापका शुक्रिया ब्रदा करती हू कि
ब्रापने मझे ब्राज ही बोलने का मौका दिया।

में अपने इस विशेष उल्लेख के जरिए सदन क ध्यान एक ऐसी साजिश की और दिलाना चाहती हूं जिसके जरिए भारत में ज्ञान और सूचना के एक अस्पंत मूल्य-बान खजाने की अमरीका स्थानांतरित करने का कार्य किया जा रहा है। कहने के लिए तो यह कार्य ज्ञान और सूचना के इस खजाने को सदियों तक सुरक्षित रखने के नाम पर किया जा रहा है लेकिन किस प्रकार और चालाकी से यह विशाल खजाना एक दूसरे देश के अधीन चला जाएगा और वह भी एक ऐसे देश के अधीन जिसका भारत के साथ प्रायः शबुतापूर्ण रचेवा ही रहता है, इस पर जरा भी ध्यान नहीं दिया जा रहा है।

मामला यह है कि कलकत्ते की नेशनल लाइब्रेरी में 20वीं सदी के प्रारम्भिक काल की दक्षिण एशिया संबंधी जो हजारों की